NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 12.07.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA(CAA) No.35/BB/17	1 4 0	For Clarifica- tion	230/ 232	Manipal Health Enterprises Pvt.Ltd.

SL. NAME (IN CAPITAL)

NO.

SIGNATURE

& PHONE NUMBER

REPRESENTATION TO WHOM

SAJI. P. JOHO Sport Egal Advocal for Applicant.

The matter is listed today for clarification. Heard.

Orders reserved.

MEMBER (J)